GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 641
TO BE ANSWERED ON 26.02.2016

WEB PORTAL TO TRACK MISSING/FOUND CHILDREN

641.   SHRI ANTO ANTONY:
         SHRI ANURAG SINGH THAKUR:
         SHRI BAIJAYANT JAY PANDA:
         SHRI SIRAJUDDIN AJMAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

a) whether the Government has set up web portals to track missing and found children in the country and is so; the details thereof;
b) the number of website hits so far indicating the number of missing children reported and uploaded on the web portals, along with the number of children tracked so far with their help, State/UT-wise;
c) the identified reasons behind the cases of missing children along with the number of cases registered and accused arrested/convicted during each of the last three years and the current year;
d) whether the Government allocates adequate funds for the maintenance of such portals and if so, the funds allocated and utilised for the purpose during the said period; and
e) the further measures taken by the Government in coordination with the other Ministries/Departments and States/UTs to track missing children and to popularize the web portals and engage senior citizens in campaign?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a):The Ministry of Women and Child Development has developed web portals "TrackChild" and "Khoya-Paya" to track the missing and found children. The   Khoya-Paya has been integrated as citizen corner on TrackChild portal.

(b):The number of website hits reported on TrackChild portal from January, 2012 to Ferurary, 2016 (till date) are 10,98,27,835. The details of the number of missing children reported and uploaded on the portals along with number of children tracked so far with their help, State/UT wise is at **Annexure-I & II** respectively.

(c):   As per National Crime Records Bureau (NCRB) the details of the number of the cases reported, persons arrested/convicted is at **Annexure-III**. Some of the reasons behind the cases of missing children could be kidnapping, abduction, trafficking, illegal adoption, run away children, due to natural calamities.

(d):   The Ministry had launched TrackChild portal in the year 2011-12 and Khoya-Paya in June 2015, since than approximately Rs.311 lakhs have been released to National Informatics Centre(NIC) /National Informatics Centre Services Incorporated (NICSI) & others. There is a provision of yearly budget of Rs.250 lakhs under the Integrated Child Protection Scheme(ICPS) for TrackChild.

(e): The Ministry has been implementing these portals in association with various stakeholders including Ministry of Home Affairs (MHA), Ministry of Railways, State Governments/UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Further Ministry is also collobarating with Ministry of Railwaysto rescue and rehabilitate children in difficult circumstances who come in contact with Railways by setting up child help desks at platforms,so far they have been formed at 20 major stations. The Ministry has also been organizing conferences/consultations from time to time at National and Regional levels for further sensitizing the stakeholders concerned.

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Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 641 for answer on 26.02.2016 raised by Shri Anto Antony, Shri Anurag Singh Thakur, Shri Baijayant Jay Panda and Shri SirajuddinAjmal regarding 'Web Portals to Track Missing/Found Children'.

Number of children reported missing and uploaded on TrackChild portal along with number of children reported recovered since 01-01-2012 to 18-02-2016.

Sl. No.	State/UTs	Missing*	Recovered#
1.	ANDAMAN & NICOBAR ISLAND	19	17
2.	ANDHRA PRADESH	612	412
3.	ARUNACHAL PRADESH	53	33
4.	ASSAM	2181	457
5.	BIHAR	929	71
6.	CHANDIGARH	274	100
7.	CHATTISGARH	4085	2760
8.	DADRA & NAGAR HAVELI	1	0
9.	DAMAN & DIU	25	16
10.	DELHI	20803	6707
11.	GOA	469	307
12.	GUJARAT	25478	13578
13.	HARYANA	3210	8099
14.	HIMACHAL PRADESH	365	192
15.	JAMMU & KASHMIR	323	145
16.	JHARKHAND	799	101
17.	KARNATAKA	11428	8109
18.	KERALA	1483	1071
19.	LAKSHADWEEP	0	0
20.	MADHYA PRADESH	14539	10533
21.	MAHARASHTRA	14267	13245
22.	MANIPUR	0	0
23.	MEGHALAYA	405	341
24.	MIZORAM	8	8
25.	NAGALAND	57	23
26.	ODISHA	6840	3696
27.	PONDICHERRY	63	94
28.	PUNJAB	2114	1629
29.	RAJASTHAN	4645	2374
30.	SIKKIM	106	69
31.	TAMILNADU	5557	2888
32.	TELANGANA	1583	908
33.	TRIPURA	49	7
34.	UTTAR PRADESH	26002	14646
35.	UTTRAKHAND	1346	579
36.	WEST BENGAL	44095	36055
	Total	**1,94,213**	**1,29,270**

*No of children reported as missing on TrackChild portal by Police in different States/UTs.
#No of children reported recovered by Police in different States/UTs includes children who are registered as missing on TrackChild portal and those who have been recovered and are not reported as missing on the TrackChild portal.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 641 for answer on 26.02.2016 raised by Shri Anto Antony, Shri Anurag Singh Thakur, Shri Baijayant Jay Panda and Shri SirajuddinAjmal regarding 'Web Portal to Track Missing/Found Children'.

Report of Missing & Sighted cases reported on Khoya-Paya Web Portal since 2nd June 2015 to 19th February 2016

1. Total number of missing cases published : 718
2. Total number of cases of children sighted published: 2535
3. Total Missing/Sighted cases closed on the portal: 638

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 641 for answer on 26.02.2016 raised by Shri Anto Antony, Shri Anurag Singh Thakur, Shri Baijayant Jay Panda and Shri SirajuddinAjmal regarding 'Web Portals to Track Missing/Found Children'.

CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES CONVICTED(CV), CONVICTION RATE (CVR), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER KIDNAPPING & ABDCUTION (TOTAL) FOR CHILDREN DURING 2012-2014

SL	State/UT	2012							2013							2014						
		CR	CS	CV	CVR	PAR	PCS	PCV	CR	CS	CV	CVR	PAR	PCS	PCV	CR	CS	CV	CVR	PAR	PCS	PCV
1	Andhra Pradesh	781	620	26	5.4	826	831	44	1014	732	20	5.0	1012	833	48	600	352	5	2.2	684	522	5
2	Arunachal Pradesh	20	14	1	100.0	20	14	1	40	22	0	-	32	23	0	66	26	0	0.0	50	37	0
3	Assam	68	22	0	0.0	68	22	0	80	48	5	16.1	75	50	5	152	44	1	20.0	152	44	1
4	Bihar	2546	1100	27	5.2	1870	1983	46	1180	990	53	17.2	1577	2023	88	1585	865	20	5.8	1688	1191	22
5	Chhattisgarh	276	256	32	36.4	244	242	37	1634	508	27	27.3	435	428	43	1844	822	84	27.9	933	978	100
6	Goa	15	11	0	0.0	13	11	0	90	13	1	50.0	34	22	3	134	17	0	0.0	40	27	0
7	Gujarat	834	674	17	8.9	938	931	26	1429	1030	20	8.7	1496	1379	24	2101	1290	17	5.8	1819	1803	23
8	Haryana	535	277	10	13.0	505	493	8	911	377	35	13.9	488	482	37	816	237	45	15.5	381	373	49
9	Himachal Pradesh	97	55	3	13.0	85	69	6	198	70	8	26.7	81	94	8	210	53	1	3.2	92	72	1
10	Jammu & Kashmir	23	13	0	0.0	18	18	0	26	18	0	0.0	40	40	0	139	49	0	0.0	122	68	0
11	Jharkhand	32	27	1	5.6	29	29	1	48	23	2	33.3	34	35	2	94	48	7	63.6	92	61	10
12	Karnataka	471	128	2	4.4	211	157	2	700	234	2	2.1	379	363	2	1177	352	5	6.0	721	485	6
13	Kerala	147	123	2	7.7	163	161	5	136	102	4	10.8	155	122	5	130	131	0	0.0	160	160	0
14	Madhya Pradesh	630	594	67	23.1	735	742	108	2262	874	97	22.7	1165	1147	152	6339	2083	204	30.4	2701	2519	260
15	Maharashtra	893	704	7	3.3	1068	1047	8	1698	922	8	4.7	1495	1359	11	2616	906	12	5.9	1642	1330	17
16	Manipur	61	1	0	-	26	1	0	56	0	0	-	6	0	0	69	1	0	-	15	0	0
17	Meghalaya	9	5	0	0.0	5	5	0	35	15	0	0.0	17	16	0	43	13	0	-	22	13	0
18	Mizoram	1	2	3	100.0	1	2	3	2	2	1	100.0	2	2	1	2	2	0	-	2	2	0
19	Nagaland	5	4	1	100.0	4	4	4	4	1	4	100.0	8	1	4	7	5	3	100.0	7	5	3
20	Odisha	96	92	0	0.0	87	83	0	366	179	3	11.5	250	236	3	800	259	3	8.6	392	347	3
21	Punjab	459	182	26	28.0	356	275	39	690	293	61	32.3	493	348	80	871	247	38	27.9	658	432	47
22	Rajasthan	847	391	107	30.7	518	492	126	1426	541	91	38.9	709	699	181	1814	660	95	34.4	866	849	133

23	Sikkim	6	18	6	60.0	8	7	9	14	14	12	42.9	25	26	12	17	7	1	20.0	6	4	0
24	Tamil Nadu	576	234	12	11.8	560	396	18	499	281	106	38.0	506	411	122	390	177	39	23.1	437	385	63
25	Telangana				-							-				634	281	10	4.6	751	602	10
26	Tripura	0	3	1	16.7	7	8	2	21	17	1	50.0	20	17	1	88	34	1	11.1	74	51	3
27	Uttar Pradesh	4239	2914	507	51.1	8394	5427	949	6002	3708	558	54.8	12978	7389	985	5875	3955	748	49.4	11537	7508	1498
28	Uttarakhand	53	34	9	60.0	51	49	15	181	73	15	40.5	31	31	21	275	107	15	62.5	118	120	16
29	West Bengal	767	500	3	3.4	558	355	5	1388	444	2	2.1	739	701	3	2351	1410	2	0.8	2432	1491	2
	TOTAL STATE(S)	**14487**	**8998**	**870**	**23.8**	**17368**	**13854**	**1462**	**22130**	**11531**	**1136**	**27.7**	**24282**	**18277**	**1841**	**31239**	**14433**	**1356**	**26.3**	**28594**	**21479**	**2272**
30	A & N Islands	8	4	0	0.0	7	7	0	12	9	0	0.0	3	9	0	12	6	0	0.0	8	7	0
31	Chandigarh	59	24	5	33.3	21	18	8	164	51	9	25.0	55	48	9	130	47	7	17.1	48	55	7
32	D&N Haveli	6	8	2	40.0	13	14	2	10	3	1	16.7	2	3	3	8	3	0	-	3	3	0
33	Daman & Diu	2	2	0	0.0	0	3	0	8	1	0	-	1	1	0	4	2	0	-	2	2	0
34	Delhi UT	3686	330	143	36.5	438	372	148	5809	406	86	27.3	603	474	108	6452	586	73	31.3	492	612	78
35	Lakshadweep	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
36	Puducherry	18	12	5	45.5	16	13	5	34	7	0	0.0	5	7	0	9	5	0	-	5	5	0
	TOTAL UT(S)	**3779**	**380**	**155**	**36.5**	**495**	**427**	**163**	**6037**	**477**	**96**	**26.4**	**669**	**542**	**120**	**6615**	**649**	**80**	**28.3**	**558**	**684**	**85**
	TOTAL (ALL INDIA)	**18266**	**9378**	**1025**	**25.1**	**17863**	**14281**	**1625**	**28167**	**12008**	**1232**	**27.5**	**24951**	**18819**	**1961**	**37854**	**15082**	**1436**	**26.4**	**29152**	**22163**	**2357**

Source: Crime in India